

निधियां उपलब्ध नहीं कराई जा सकती/तथापि, स्वीकृति लम्बित रहने तक, योजना आयोग के कार्यकारी दल ने इन दो परियोजनाओं के लिए वर्ष 1984-85 के लिए दस-दस लाख रुपए का परिव्यय अनुमोदित कर दिया है बशर्ते कि निधियां उपलब्ध हों।

Irrigation Projects Undertaken to Cover More Land During Sixth Plan

4874. DR. KRUPASINDHU BHOI : Will the Minister of IRRIGATION be pleased to state :

(a) major and medium irrigation projects undertaken to cover more land in the country during the Sixth Five Year Plan;

(b) the total hectares of land irrigated by the projects, so far ; and

(c) steps being taken to provide more irrigation facilities to the farmers ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) In order to provide irrigation to more lands in the country during the VI Five Year Plan, work was initiated on 381 New Projects (115 major and 266 medium). In addition work on 617 projects (176 major and 441 medium) started earlier was also continued.

(b) It is anticipated that by the end of June, 1983, a total irrigation potential of about 63.3 million hectares was created through major, medium and minor schemes, of which 58.5 m. ha. is the utilisation.

(c) Irrigation has been given the prime position in 20-Point Programme and efforts are being made to provide adequate outlays for projects which would start yielding potential early. Some of the major projects are also being monitored at the Central level, bottlenecks identified and remedial measures suggested to ensure their completion. A Command Area Development Programme has been undertaken as a Centrally Sponsored Scheme in selected major and medium irrigation projects.

Rising Land Prices in Delhi

4875. DR. KRUPASINDHU BHOI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether land prices are again rising in Delhi ; and

(b) if so, measures being taken to keep them down ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) The information is being collected and will be laid on the table of the Lok Sabha.

Unauthorised Construction in Delhi

4876. DR. KRUPASINDHU BHOI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether unauthorised construction is continuing in Delhi unabated with the connivance of officials ;

(b) whether some cases have been referred to CBI for investigation ; and

(c) if so, the details of the cases and action taken against the offenders and erring officials ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The local bodies have denied official connivance in unauthorised construction.

(b) and (c) The matter is to be investigated by the Vigilance/Anti-Corruption Department of the Delhi Administration and only specific instances of corruption are to be referred to C.B.I.